

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:317
ANSWERED ON:10.11.2010
COMPLAINTS IN MPLADS IMPLEMENTATION
De Dr. Ratna;Sampath Shri Anirudhan

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has received any complaint in the implementation of MPLAD Schemes during the last three years;
- (b) if so, the details thereof, State and UT-wise; and
- (c) the details of mechanism to ensure that ground problems being faced in the implementation of MPLAD Scheme are resolved amicably?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION
(SHRI SRIPRAKASH JAISWAL)

(a)&(b) Yes sir. The details of complaints during the last three years are given in the Annexure.

(c) As stipulated in para 6.2

(iv) of the MPLADS guidelines, the Ministry of Statistics and Programme Implementation holds regular review meetings with the officers of the State/UT Governments to resolve any difficulty in smooth, speedy and effective implementation of the Scheme. As per para 6.3 of the Guidelines on MPLADS, a committee under the Chairmanship of the Chief Secretary/Development Commissioner/ Additional Chief Secretary is required to review MPLADS implementation progress with the District Authorities and MPs at least once a year.